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FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE KIND ATTENTION OF THE STAKEHOLDERS OF
LI DIGITAL PAYMENTS PRIVATE LIMITED**

S No	PARTICULARS	DETAILS
1	Name of corporate debtor	LI Digital Payments Private Limited
2	Date of incorporation of corporate debtor	28.02.2018
3	Authority under which corporate debtor is incorporated /registered	Registrar of Companies, Delhi
4	Corporate Identity No. of corporate debtor	U74999DL2018PTC330177
5	Address of the registered office and principal office (if any) of corporate debtor	1. KH No. 632, Ground Floor, Vil. Rangpuri Near Telco, Delhi- 110037 And at 2.Plot No. 61,Ram Chandra Lane, Next to Kapolwadi Opp. to Bikaji Foods ,Kanchpada,Malad, West Mumbai, Maharashtra, 400064
6	Date of closure of Insolvency Resolution /Liquidation Process	13.03.2025
7	Liquidation commencement date of corporate debtor	Date of Liquidation Order :13-03-2025 Date of Reciepy of Hon'ble NCLT's order by the liquidator 28 -04-2025
8	Name and registration number of the insolvency professional acting as liquidator	Shiv Nandan Sharma IBBI/IPA-001/IP-P00384/2017-2018/ 10641 AFA Valid till 31.12.2025
9	Address and e-mail of the liquidator, as registered with the Board (IBBI)	129 Navjeevan Vihar, Ground Floor, Near Aurobindo College, New Delhi- 110017 sharmasn@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	129 Navjeevan Vihar, Ground Floor, Near Aurobindo College, New Delhi- 110017 liquidation.lidigital@gmail.com
11	Last date for submission of claims	28-05-2025

Notice is hereby given that the Hon'ble National Company Law Tribunal New Delhi, Bench No.II has ordered the commencement of liquidation of the. LI Digital Payments Private Limited in CO No IB-656/ND.2020 on 13-03-2025. Order received by liquidator from Hon'ble NCLT, New Delhi Bench No II by email on 28 04 2025

The stakeholders (Creditors) of LI Digital Payments Private Limited are hereby called upon to submit their claims with proof on or before 28-05-2025, to the liquidator at the address mentioned against item No.10.

Relevant Forms can be downloaded from <https://ibbi.gov.in/en/home/downloads>

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall

be deemed to be submitted under section 38.

Please Note - Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Shiv Nandan Sharma

Date and place: : 30-04-2025, New Delhi

Above is the Text Published in the Financial Express (English) Edition NCT/Delhi of 30.4.2025



Shiv Nandan Sharma

Liquidator in the matter of LI Digital Payments Pvt Ltd

IBBI/IPA-001/IP-P00384/2017-18/10641

AFA-Valid till 31.12.2025

129. Ground Floor, Navjeevan Vihar

Near Aurobindo College,

New Delhi -110017